

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 08/2020

Sachin Patyal and others

...Applicant(s)/Petitioner(s)

Through :- Mr. Jagpaal Singh, Advocate.

v/s

UT of Jammu and Kashmir

...Non-applicant/Respondent

Through :- None.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

None for the respondent.

Interim bail granted on 29.04.2020 shall stand extended till next date of hearing.

List on 20.05.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
04.05.2020
Pawan Chopra